

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066


Dated: 26.11.2018

ORDER NO. 251 OF 2018

Hon'ble President is pleased to partially modify the roster order no. 238 of 2018 for CESTAT, New Delhi constituting Division Benches in continuation to roster order no. 250 of 2018 to hear the below mentioned ROM and part-heard matters:-

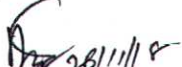
1. On 27.11.2018 at 02.30 p.m. Hon'ble Sh. C. L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following part-heard matter:-
C/51889/2018 & C/52240-41/2018
2. On 30.11.2018 at 02.30 p.m. Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. C. L. Mahar, Member (T) will hear the following part-heard matter:-
ST/50482/2017
3. On 30.11.2018 at 2.30 p.m. Hon'ble Sh. C. L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following ROM:-
C/ROM/51193/2018 in C/52907/2018
ST/ROM/50813/2018 in ST/52331/2016
ST/ROM/51143/2018 in ST/3873/2012
4. On 30.11.2018 at 02.30 p.m. Hon'ble Sh. Bijay Kumar, Member (T) will hear the following ROM:-
E/ROM/50902/2018 in E/50488/2018-EX (SM)
5. On 30.11.2018 at 02.30 p.m. Hon'ble Sh. Anil Choudhary, Member (T) will hear the following part-heard matter:-
E/51925 & 51927/2017-SM

By order,


(Bineesh Kumar K. S.)
Registrar

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SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.


26/11/18
Dy. Registrar

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.11.2018

ORDER NO. 252 OF 2018

Hon'ble President is pleased to partially modify the roster order no. **237 of 2018 for CESTAT, Mumbai** constituting Division Bench as follows:

On **27/11/2018 at 02.30 p.m.** Hon'ble Dr. D. M. Misra, Member (J) and Hon'ble Sh. C. J. Mathew, Member (T) will hear the following part- heard matters:

C/19/2008.

By order,



(Bineesh Kumar K. S.)
Registrar

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SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.



Dy. Registrar